

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) It will not be in the public interest to disclose at this stage the details of the communication received from Union Public Service Commission.

(c) The matter is under examination in consultation with the Law Ministry.

Nagas Fire at Police Party

**5376. Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a police party accompanying Dr. Aram, a Member of the Nagaland peace observation team was fired upon by a group of underground Nagas as the party approached the village of Khangkhuli Khullen in the cease-fire-bound area of Ukhrul Sub-division of Manipur on the 26th April, 1966; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) A police party, following a peace mission observers' party, was ambushed near Khang Khul Khullen on the 26th April, 1966, by the Naga hostiles.

(b) Security arrangements have been tightened in the area and the incident is being investigated.

Amount found missing from Post Office, Delhi

**5378. Shri Braj Bihari Mehrotra:
Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:**

Will the Minister of Communications be pleased to state:

(a) whether it is a fact that a sum of Rs. 10,000 has been found missing

from the Hauz Kazi Post Office, Delhi recently; and

(b) if so, the action taken in the matter?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) On 27-4-66 a sum of Rs. 9600/- and not Rs. 10,000/- was found missing from the Hauz Kazi Post Office, Delhi.

(b) Departmental and police investigations are in progress.

पुनर्वास संगठन

5379. श्री सरजू पाण्डेय : क्या अज, रोजगार तथा पुनर्वास मंत्री पुनर्वास विभाग में की गई नियुक्तियों के बारे में 20 अप्रैल, 1966 के प्रतारंकित प्रश्न संख्या 4044 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उपरोक्त प्रश्न के उत्तर के अनुबन्ध में उल्लिखित पदों के लिये बनाये गये नियमों का व्योरा क्या है ; और

(ख) उन पदों का व्योरा क्या है जिनके सम्बन्ध में अभी तक नियुक्ति के नियम नहीं बनाये गये हैं ?

अज, रोजगार तथा पुनर्वास मंत्रालय में उपसंजी (बी वा० रा० बहू वाग) : (क) पदों के लिये भर्ती नियमों का व्योरा सभा पटल पर रखे गये विवरण में दिया गया है । [पुस्तकालय में रख गया, देखिये संख्या एल० टी०—6309/66] ।

(ख) जिन पदों के लिये भर्ती नियम नहीं बनाये गये हैं उन्हें अनुबन्ध 'ख' में दिया गया है ।